

आयकर अपीलीय अधिकरण न्यायपीठ रायपुर में।
IN THE INCOME TAX APPELLATE TRIBUNAL,
RAIPUR BENCH, RAIPUR

BEFORE SHRI RAVISH SOOD, JUDICIAL MEMBER
AND
SHRI ARUN KHODPIA, ACCOUNTANT MEMBER

आयकर अपील सं. / ITA No.61/RPR/2023
निर्धारण वर्ष / Assessment Year : 2017-18

M/s. Benchmark Agro and Firms Pvt. Ltd.
E-76, G.K. Chambers, Sec-2,
Devendra Nagar,
Raipur (C.G.)-492 001
PAN : AAFCB6596C

.....अपीलार्थी / Appellant

बनाम / V/s.

The Pr. Commissioner of Income Tax,
Raipur-1 (C.G.)

.....प्रत्यर्थी / Respondent

Assessee by : Ms. Surbhi Bhansali, CA
Revenue by : Shri Satya Prakash Sharma, Sr. DR

सुनवाई की तारीख / Date of Hearing : 20.11.2023

घोषणा की तारीख / Date of Pronouncement : 20.11.2023

आदेश / ORDER**PER RAVISH SOOD, JM:**

The present appeal filed by the assessee is directed against the order passed by the Pr. Commissioner of Income Tax, Raipur-1 (for short 'Pr. CIT'), dated 22.03.2022, which in turn arises from the order passed by the A.O. u/s.143(3) of the Income-tax Act, 1961 (for short 'Act'), dated 15.10.2019 for A.Y. 2017-18.

2. At the threshold of hearing of the appeal, Ms. Surbhi Bhansali, Ld. Authorized Representative (for short 'AR') for the assessee submitted that as per instruction, the present appeal is sought to be withdrawn. The Ld. AR had drawn our attention to a letter received on 16.11.2023, wherein a request had been made for withdrawing of the captioned appeal by the assessee's counsel.

3. Shri Satya Prakash Sharma, Ld. Sr. Departmental Representative (for short 'DR') on being confronted with the aforesaid request of the assessee appellant did not raise any objection.

4. Considering the aforesaid fact that the assessee seeks withdrawal of the present appeal, we permit the same. Thus, the captioned appeal filed by the assessee is dismissed as withdrawn.

5. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced in open court on 20th day of November, 2023.

Sd/-
ARUN KHODPIA
(ACCOUNTANT MEMBER)

Sd/-
RAVISH SOOD
(JUDICIAL MEMBER)

रायपुर/ RAIPUR ; दिनांक / Dated : 20th November, 2023
SB

आदेश की प्रतिलिपि अग्रेषित / Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant.
2. प्रत्यर्थी / The Respondent.
3. The Pr. CIT, Raipur-1 (C.G)
4. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, रायपुर बेंच,
रायपुर / DR, ITAT, Raipur Bench, Raipur.
5. गार्ड फ़ाइल / Guard File.

आदेशानुसार / BY ORDER,

// True Copy //

निजी सचिव / Private Secretary
आयकर अपीलीय अधिकरण, रायपुर / ITAT, Raipur.